

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/5916 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the ^{28th} June, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ.XII-1/2022/6050/E dated 08.12.2022

Sir,

With reference to the above, I am directed to inform you that Smti Prateeksha Mohan, Munsiff no. 1 cum JMFC, Dhubri has been granted permission to avail LTC retrospectively for the block period of 2018-2021 (by way of carry forward) as prayed for, for her visit to Kolkata w.e.f 27.12.2022 to 31.12.2022, by the shortest possible route, as per existing Rules.

Smti Mohan may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/5917-5920/A.
Copy to:-

Dated 28/06/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Prateeksha Mohan, Munsiff no. 1 cum JMFC, Dhubri, with reference to her letter dated 08.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)